

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-326(PB)/2019

IN THE MATTER OF:

Panda Infracore Ltd.

..... Petitioners/Applicant

v.

Umang Realtech Pvt. Ltd.

..... Respondents

Under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 20.08.2019

CORAM:

CHIEF JUSTICE (RTD.) M.M. KUMAR
HON'BLE PRESIDENT

SHRI S.K MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. Niklesh R., Adv.

For the Respondent

ORDER

For order see, CP No. (IB)-210(PB)/2019.

20.08.2019.
Aarti Makker